

विभागेतर कर्मचारियों को शिफायती को
दूर करना

879. श्री जगदम्भो प्रसाद यादव :
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभागेतर कर्मचारियों से संबंधित मदन किशोर समिति ने शिफारिश की है कि विभागेतर कर्मचारियों से प्रतिदिन 5 घंटे से ज्यादा काम न लिया जाये ;

(ख) यदि हां, तो क्या यह भी सच है कि मेल पियून, लैटरबक्स पियून, रनर्स आदि जैसे विभागेतर कर्मचारियों को प्रतिदिन पांच घंटे से अधिक समय तक काम करने के लिये बाध्य किया जाता है ; और

(ग) यदि हां, तो उसके क्या कारण हैं और इस संबंध में सरकार ने अब तक क्या कार्रवाई की है ?

संचार मंत्रालय के राज्य मंत्री (श्री राम निवास मिश्रा) : (क) मदन किशोर समिति की यह शिफारिश है कि किसी अतिरिक्त विभागीय एजेंट का कुल कार्यभार एक दिन में 5 घंटे की अवधि से ज्यादा नहीं होना चाहिए परन्तु अतिरिक्त विभागीय चौकीदार के मामले में कार्य के घंटे एक दिन में 7½ घंटे से अधिक नहीं होने चाहिए ।

(ख) और (ग) हालांकि अतिरिक्त विभागीय एजेंटों की नियुक्ति उपरोक्त मानकों के तहत होती है, फिर भी ऐसे मौके हो सकते हैं जब डाक वाहनों के विलंब से चलने आदि कारणों से किसी अतिरिक्त विभागीय एजेंट को ड्यूटी-समय के पश्चात् रोका गया हो ।

Sale of Maruti cars by allottees

880. SHRI M. BASAVARAJU: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Maruti Cars are being sold at a premium by their original allottees; and

(b) if so, what action Government propose to take against such allottees?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) The Government are aware of the matter and the same is being probed. Appropriate action will be taken wherever necessary.

Production of Bombay High crude

881. SHRI SURAJ PRASAD: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that a part of the Bombay High crude is being exported because of insufficient indigenous refinery capacity;

(b) if so, what is the total production of crude at the end of 1984 and the existing refinery capacity;

(c) whether the refinery capacity is being increased; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The processing of Bombay High crude in our refineries is maximised on the basis of its yield pattern and product demand and only the balance is exported.

(b) The total production of crude oil during the year 1984 was 27.94 million tonnes approximately. The refinery capacity at the beginning of the year was 37.8 million tonnes.

(c) Yes, Sir.

(d) During 1984-85 additional refinery capacity of 7.75 million tonnes per annum

is being commissioned, the details of which are given below:—

	Million Tonnes
1. MRL Madras	2.8
2. HPCL Vizag	3.0
3. CRL Cochin	1.2
4. BPCL Bombay	0.75
	<hr/> 7.75 <hr/>

Workers representatives on the Boards of Management of Government Pharmaceutical Companies

†881-A. DR. SHANTI G. PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken any decision for nominating the workers representatives on the Boards of Management of the different pharmaceutical companies under public sector;

(b) whether existing unions of the pharmaceutical undertakings have requested Government for their representation on the Boards of Management;

(c) if so, what are the details thereof;

(d) whether Government have accepted their proposal; and

(e) if not, what are the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) In accordance with the scheme evolved by the Ministry of Labour for employees participation at the Board level certain preparatory steps have been initiated by Indian Drugs and Pharmaceuticals Limited (IDPL) under this Ministry. The formal proposal from the Company is still awaited.

†Previously unstarred Question No. 652, transferred from the 22nd March, 1985.

Taking over of National Tannery Company

†881-B. SHRI DIPEN GHOSH: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state by when Government propose to take over National Tannery Company Limited which is under the management of the State Trading Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Government has no proposal to take over the National Tannery Company Limited.

Demand and production of formic acid

†881-C. SHRI K. MOHANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the annual internal demand for formic acid;

(b) what is the installed capacity for the same in the country;

(c) what is the annual production of formic acid;

(d) whether Government have allowed the import of formic acid; and

(e) if so, what was the quantity of formic acid imported during the last three years; year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) The current estimated demand of Formic Acid is around 3000 TPA. As against this, in the organised sector, the installed capacity is 3700 TPA.

†Previously unstarred Question No. 929, transferred from the 26th March, 1985.

†Previously Unstarred Question No. 971, transferred from the 26th March, 1985.